

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), SITTING AT CHENNAI
(Under Section 18(1) read with Section 14 of the National Green Tribunal Act, 2010)

Original Application No. 186 of 2021

Between

N. Muraleedhara Mallan

S/o. Narayana Mallan,

Alappuzha, Kerala- 688523

.....Applicant

-AND-

1. The Central Pollution Control Board,

Rep. by its Chairman,

Parivish Bhavan, East Arjun Nagar,

Delhi- 110 032 and **5 others.**

....Respondents

Additional Typed Set of Documents-1

Index

S. No	Date	Description of Document	Page No.
1.	2018	Copy of the letter from the Collector, Alappuzha	01-02
2.	20.08.2021	Copy of the representation sent to the Chief Environment Engineer, Kerala State Pollution Control Board, Trivandrum	03

Certified that the above documents are true copies of their respective original

Dated at Chennai on this the 2nd day of September, 2021



COUNSEL FOR THE APPLICANT

N4-23395/2018

കളക്ടറേറ്റ് ആലപ്പുഴ

തീയതി: 10.08.2021

ഫോൺ: 0477-2251676,2252580

ഫാക്സ്: 0477-2251720,2253716

ഇ-മെയിൽ: dcalp.ker@nic.in

വെബ് സൈറ്റ്: www.alappuzha.nic.in

ജില്ലാ കളക്ടർ
ആലപ്പുഴ

- 1)
- 2) *ഗവൺമെന്റ് - നെ*
- 3)
- 4)

സർ,

വിഷയം: പെട്രോളിയം നിയമവും ചട്ടങ്ങളും - റീറ്റെയിൽ ഔട്ട് ലെറ്റിന് നിരാക്ഷേപ പത്രം അനുവദിക്കുന്നത് - സംബന്ധിച്ച്

സൂചന: BPCL അധികൃതരുടെ 17.09.2018 ലെ അപേക്ഷ

മാരാരിക്കളം വടക്ക് വില്ലേജ് പരിധിയിലുള്ള 498/4-5-6 & 17 എന്നീ സർവ്വേ നമ്പറുകളിലുള്ള വസ്തുവിൽ പെട്രോളിയം റീറ്റെയിൽ ഔട്ട് ലെറ്റിന് നിരാക്ഷേപ പത്രം അനുവദിക്കുന്നതു സംബന്ധിച്ച് ലഭിച്ചിട്ടുള്ള അപേക്ഷയിൽമേൽ തീരുമാനമെടുക്കുന്നതിനായി ബഹു. അഡീഷണൽ ഡിസ്ട്രിക്ട് മജിസ്ട്രേറ്റ് 12.08.2021 ന് രാവിലെ 10.30 ന് വിചാരണ നിശ്ചയിച്ചിരിക്കുന്ന വിവരം അറിയിക്കുന്നു. ആയതിൽ പങ്കെടുക്കുന്നതിനായി താങ്കൾ അന്നേ ദിവസം ആലപ്പുഴ അഡീഷണൽ ജില്ലാ മജിസ്ട്രേറ്റിന്റെ ചേംബർ മുന്പാകെ കൃത്യ സമയത്ത് തന്നെ ഹാജരാകുവാൻ താൽപര്യപ്പെടുന്നു.

വിശ്വസ്തതയോടെ

Ah
ജില്ലാ കളക്ടർക്കുവേണ്ടി

Translated Version

N4-23395/2018

Collectrate Alappuzha
Date 10/08/2021
Phone-04772251676, 2252580
Fax-04772251720,2253716
Email-dcalp.ker@nic.in
Website-www.alappuzha.nic.in

District Collector
Alappuzha

- 1) Muraleedhara Mallan.N
- 2)
- 3)
- 4)

Sir,

Sub:-: Petroleum Law and Regulations Rejection letter-Allowing about for retail outlet

Refe:- Application of BPCL authorities dated 17.09.2018

To take a decision on the application received regarding allotment of rejection letter to the Petroleum Retail Outlet in the property under survey numbers 498 / 4-5-6 & 17 within the limits of Mararikulam North Village, Hon. The Additional District Magistrate informs that the trial is scheduled for 12.08.2021 at 10.30 am. You wish to appear before the Chamber of the Additional District Magistrate, Alappuzha on the same day on time to attend.

Yours sincerely
(initials)

For the District Collector

DINESH MALLAN. N

ADVOCATE

*Krishna Nivas Varakadi Road S.L.Puram.
CHERTHALA, ALLEPPEY-688523
PH. 9495440188 /9895234676*

Di. 20/08/2021

Regd. Notice

To
The Chief Environment Engineer.
Kerala State pollution control Board,
Pattom P.O., Trivandrum .
PIN-695004.

Dear Sir,

I came fo know that you are going to issue permit for construction of Petrol Pump/fuel station near(south) my residence at Alleppey-sy.No. 498/12 Mararikulam North village, Mararikulam North Panchayat ward-10, Oppo. Indian coffee House, Kanjikuzhy by violating the Petroleum & Environment rules. Hence your unilateral action causes severe damage to my locality. And I instruct to you not to permit the parties to do so.

Adv.Dinesh Mallan.N. 

Cc to secretary, Dist. pollution control Board, Alleppey.

**BEFORE THE NATIONAL GREEN
TRIBUNAL (SZ), SITTING AT CHENNAI**

**(Under Section 18(1) read with Section 14 of
the National Green Tribunal Act, 2010)**

Original Application No. 186 of 2021

Additional Typed Set of Documents-1

COUNSEL FOR THE APPLICANT

**M/s KAMALESH KANNAN (M/s
1754/2010)**

SAI SATHYA JITH (M/s 1442/2011)

9884422695